


F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 17.07.2019

NOTICE

All concerned are hereby informed that on 18.7.2019, the matters listed in Court No. 4 will be taken up by the Bench of Hon'ble Sh. Anil Choudhary, Member (J) and Hon'ble Sh. C. L. Mahar, Member (T) in Court No. 2.

Single Member Bench matters listed before Hon'ble Sh. Anil Choudhary, Member (J) shall stand adjourned.


(Mohinder Singh)
Dy. Registrar (J)

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Dy. Registrar